

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 211 of 2015

Dated: 02nd March, 2016

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:-

**M.P. Biomass Energy Developers Association & Ors. ... Appellant(s)
Versus
Madhya Pradesh Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mrs. Swapna Seshadri and
Mr. Sandeep

Counsel for the Respondent(s) : Mr. C. K. Rai and Mr. Paramhans for
R.1, MPERC
Mr. Manoj Dubey for R.2

ORDER

Post the matter for hearing on **16th March, 2016.**

**(T. Munikrishnaiah)
Technical Member**

**(Justice Surendra Kumar)
Judicial Member**

sh/kt